

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH; JODHPUR**

**ORIGINAL APPLICATION NO. 179/2009**

**Date of order: 21.02.2011**

**CORAM:**

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER  
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Vishnu Lal Tailor S/o Shri Kanhaya Lal, aged 61 years, retired Post Master, Head Post Office, Udaipur, R/o 21, Pathano Ki Magri, Seva Shram, Choraya, Udaipur.

...Applicant.

Mr. Vijay Mehta, counsel for applicant.

**VERSUS**

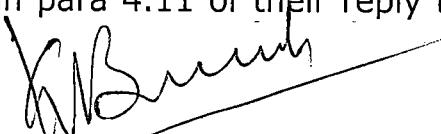
1. Union of India through the Secretary to the Government, Ministry of Communication (Dept. of Posts), Sanchar Bhawan, New Delhi.
2. Chief Post Master General, Rajasthan Circle, Jaipur.
3. Post Master General Rajasthan Southern Region, Ajmer.
4. Senior Superintendent of Post Offices, Udaipur.

... Respondents.

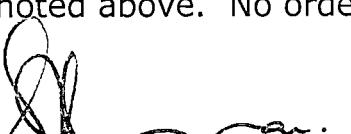
Mr. M. Godara, proxy counsel for  
Mr. Vinit Mathur, counsel for respondents.

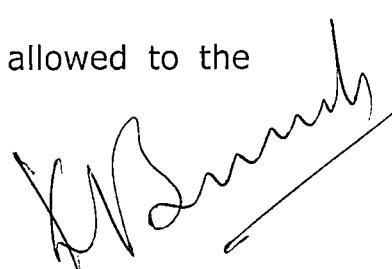
**ORDER  
(Per Dr. K.B. Suresh, Judicial Member)**

Heard. The respondents have stated in para 4.8 of their reply that consequent upon applicant's promotion in LSG (NB) notionally with effect from 01.10.1991, his case is required to be re-examined for promotion from the date of his junior is promoted and the action for review DPC is under way. They would further state in para 4.11 of their reply that promotion to



HSG-II and HSG-I would be given on availability of vacancy in the cadres and on the turn of the applicant and his case will be re-examined by the review DPC to be held in the office of respondent no. 2. Therefore, we feel that only direction that we should give is to complete the proceedings of the review DPC within a time frame. Accordingly, we direct the respondents to complete the review DPC proceedings within three months next from today. The Original Application is, thus, allowed to the extent noted above. No order as to costs.

  
**(SUDHIR KUMAR)**  
ADMINISTRATIVE MEMBER

  
**(DR. K.B. SURESH)**  
JUDICIAL MEMBER

kumawat

दिनांक 2/6/16 के आदेशानुसार  
देशी उपस्थिति में दिनांक 9/6/16  
को छात्र-II व III भाट किए गए।

अनुधान अधिकारी  
केन्द्रीय प्रशासनिक अधिकरण  
जोधपुर न्यायपीठ, जोधपुर